

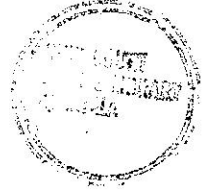
**The Recruitment Rules for the Post of Binder,
Tripura Govt. Press under G.A. (Printing &
Stationery) Dept. Agt.**



TRIPURA



GAZETTE



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PART-I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
G.A.(PRINTING & STATIONERY) DEPARTMENT

NO.F.1(3)-PTG/2014/18-22

Dated, Agartala the 5th January, 2017.

NOTIFICATION

In exercise of the powers conferred by proviso to article 309 of the Constitution, the Governor, Tripura hereby makes the following rules regulating the method of recruitment to the post of **Binder** in the Tripura Government Press under the G.A.(Printing & Stationery) Department namely :-

1. **Short title and commencement :-**

(i) These Rules may be called the Recruitment Rules for the post of **Binder**, Tripura Govt. Press under G.A.(Printing & Stationery) Department, Agartala.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. The name of the post(s) shall be as specified in Column-1 of Schedule annexed hereto.

3. **Number, Classification and Scale of Pay :-**

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed hereto.

4. **Method of Recruitment, age limit, qualification, etc.**

The method of recruitment to the said post, age limits, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 13 of the said Schedule.

5. **Disqualifications :-** No person.

(a) Who has entered into or contracted a marriage with a person having spouse living; or

(b) Who, having a spouse living, has entered into or contracted a marriage with any person shall be eligible for appointment to the said post :

Provided that the State Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

6. **Power to relax :-**

Where the State Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provision of these rules with respect to any class or category of persons.

7. **Savings :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Schedule Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name of the Governor,

Sd/. Illegible
Deputy Secretary,
.G.A.(Ptg. & Sty.) Dept.
Government of Tripura, Agartala.

Tripura Gazette, Extraordinary Issue, January 5, 2017 A. D.
RECRUITMENT RULES FOR THE POST OF BINDER OF TRIPURA GOVERNMENT PRESS UNDER
GA(PRINTING & STATIONERY) DEPARTMENT, GOVERNMENT OF TRIPURA, AGARTALA.
SCHEDULE

- | | |
|---|--|
| 1. Name of the Post | Binder |
| 2. Number of posts | 64(Sixty four) plus additional posts as and when created. |
| 3. Classification | Group-C Non-Gazetted (Technical) |
| 4. Scale of pay | Rs. 5700-24000/- (PB-2) and GP Rs. 2,100/- subject to revision by the Govt. from time to time. |
| 5. Method of recruitment, whether by direct recruits or by promotion or by deputation/ transfer and percentage of vacancies to be filled by various methods | 100% by promotion failing which by direct recruitment. |
| 6. Age limit for direct recruitment : | 18 to 40 years. Upper age limit is relaxable by 5(five) years in case of ST/SC/PH/candidates and Govt. servants, provided that the ST/SC/PH/Government Servants shall not get this relaxation over and above the general relaxation of 5 years available to them
Pass School Final/ Madhyamik or its equivalent examination.
Must have good knowledge of Book Binding works including handling of various Binding Machines. |
| 7. Educational and other qualification required for direct recruitment | |
| 8. Whether age and educational qualification prescribed for the direct recruitment will apply in case of promotees | No |
| 9. Whether selection post or non-selection post: | Non-Selection. |
| 10. Period of probation, if any : | 2(two) years |
| 11. In case of recruitment by promotion/deputation/ transfer, grade from which promotion/ deputation/transfer is to be made | Promotion from the post Majdoor with 5(five) years' regular service in the grade with good knowledge in the work of Book binding and handling of various Binding Machines. |
| 12. If a DPC exists, what is its composition | Group- "C", D.P.C. / D.R.C. constituted for the purpose |
| 13. Circumstances in which TPSC is to be consulted in making recruitment : | Not Applicable |
| 14. Savings : | Nothing in these rules shall affect reservation and other concessions required to be provided for Sch. Tribes/Sch. Castes and other such special categories of persons in accordance with the orders issued by the Central/State Govt. from time to time
The Existing Recruitment Rules for the post of Binder notified by the Government under GA(Ptg & Sty) Dept. vide notification No.F.1(9)-PTG/ 2011/2734, dated 28-05-14 is here by repealed. |
| 15. Repeal : | |

Sd/ Illegible
Deputy Secretary,
G.A.(Ptg. & Sty.) Dept.
Government of Tripura.